

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.04.2025

ORDER NO. 73 of 2025 (revised)

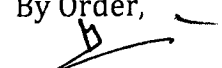
Hon'ble President is pleased to revise the roster order no. 73 of 2025 for **CESTAT, Chandigarh** from **21.04.2025** to **25.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 21.04.2025	Mr. S. S. Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
to 25.04.2025	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Single Member Bench matters.

Note:

1. In the event of leave/tour of Mr. P. Anjani Kumar, Hon'ble Member (Technical), Mr. A. K. Jyotishi, Hon'ble Member (Technical) will sit in Division Bench.

2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /" court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar